





MEMORANDUM OF COSTS incurred in Special Appeal No. 1045

of 1864 against the decision of the District Judge of the District of Satara and disposed of on the 13<sup>th</sup> March 1865 by confirming the same.

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Moonsiff's Court</i> —	10	12		
In the <i>Judge's Court</i> —	3	" 10		
			13	2 "
<i>In this Court.</i>				
Stamp for Memorandum of Special Appeal . . . .	1	" "		
Stamps for copies of Decree and Judgment . . . .	2	8 "		
Stamp for Vukeelutnama . . . . .	2	" "		
Batta for Process and Postage . . . . .	1	6 "		
Sectioner's Fee . . . . .	1	.12 "		
Vukeel's Fee . . . . .	"	5 2	8	15 2
			Rupees . . . .	22 1 2

BY THE RESPONDENT.

<i>In the District.</i>				
In the <i>Moonsiff's Court</i> —	4	12 2		
In the <i>Judge's Court</i> —	1	13 2		
			6	9 4
<i>In this Court.</i>				
Stamp for Vukeelutnama . . . . .	"	" "		
Vukeel's Fee . . . . .	"	" "		
			Rupees . . . .	6 9 4



*[Handwritten Signature]*  
 Sealer

*[Handwritten Signature]*  
 Registrar

13<sup>th</sup> day of March 1865.